(ii) Annual Accounts of the Delhi Urban Art Commission for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973.

[Placed in Library See No. LT-402/91 for (i) and (ii).]

Notification Publishing the Aircraft (Third and Fourth Amendment) Rules, 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of SHRI MADHAVRAO SCIN-DIA, I lay on the Table, under sub-section (3) of section 14-A of the Aircraft Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, together with the explanatory memoranda thereon:---

> (i) G.S.R. No. 196(E), dated the 1st April, 1991, publishing the Aircraft (Fourth amendment) Rules, 91.

> [Placed in Lib. See No. LT-205/91.] :-

(ii) G.S.R. No. 218, dated the 30th March, 1991, publishing the Aircraft (Third Amendment) Rules, 1991.

[Placed in Lib. See No. LT-205/ 91.]

I. Notifications of the Deptt. of Food under the Essential Commodities Act, 1955.

II. Corrigendum to Deptt of Food Noti-....fication No. 855(E)]Ess. Com. Sugar, dt. the 23-10-1990.

- THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINIS-TRY OF FOOD (SHRI TARUN GOGOI): Sir, I lay on the Table—

I. A copy each in (English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

> (i) G.S.R. No. 151(E) 5Ess. Com. Sugar, dated the 19th March, 1991. publishing the Sugar (Price Determination for 1990-91. Production) Amendment Order, 1991.

(ii) G.S.R. No. 185(E)/Ess. Com./ Sugar, dated the 27th March, 1991 publishing the Sugar (Price Determination for 1990-91 Production Second Amendment Order, 1991.

[Placed in Library. See No. LT-215/91 for (i) and (ii).]

II. A copy (in English and Hindi) Of the corrigendum to Ministry of Food (Department of Food) Notification B.S.R. No. 855(E)/Ess Com. Sugar dated the 23rd October, 1990. [Placed in Lib. See No. LT-216/91.]

Report and Accounts (1989-90) of the Goa meat Complex Limited, Panjim and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) 619A of the Companies Act, 1956:---

(i) Nineteenth Annual Report and Accounts of the Goa Meat Complex Limited, Panjim-Goa, for the year 1989-90, together with the Auditors'

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in-Lib. See No. LT-316/91 for (i) and (ii)]

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-316/91.]

Report and Accounts (1989-90) of the Haryana Agro-Industries Corporation Limited, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table—

(I) A copy each (in English and Hindi) of the following papers, under